

Airport at Cochin

1371. SHRI SURESH KODIK-KUNNIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to set up new airport at Cochin; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) No, Sir.

(b) Does not arise

Railway Projects in Karnataka

1372. SHRI Y. RAMAKRISHNA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Karnataka Government has sent proposals to the Union Government for starting of new railway lines, and for conversion of metre gauge to broad gauge;

(b) if so, the details thereof; and

(c) when these projects are likely to be approved and implemented?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) No, Sir.

(b) and (c) Do not arise

Vayudoot Service to Nanded, Maharashtra

1373. DR. VENKATESH KABDE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Vayudoot service to Nanded city in Maharashtra has been suspended; and

(b) if so, the time by which the service is likely to be resumed?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) Yes, Sir.

(b) Vayudoot has no plan to restore this service.

Clearance to Power Projects of Uttar Pradesh

1374. SHRI YUSUF BEG: Will the Minister of ENERGY be pleased to state:

(a) whether the Central Electricity Authority has concluded a study on the lapses of U.P. State Electricity Board in power generation;

(b) whether it has been found that there is wide gap between the power generation capacity and the actual generation;

(c) whether proposals for new power plants are awaiting clearance of the CFA for long;

(d) if so, the details of power plants awaiting such clearance; and

(e) the steps being taken or proposed to be taken to bridge the gulf between demand and supply?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) No, Sir.

(b) The details of target, actual generation and shortfall in power generation of UPSEB for the period April, 1990 to January, 1991 are as under:—

(Generation in Million Units)

Type	Target	Actual	Shortfall/Surplus (--)(+)
Thermal	12740	11685	(-)1055
Hydro	4333	4427	(+)94
Total	17073	16112	(---)961

(c) and (d) The details of the Schemes in the State Sector are given in the attached Statement.

(e) Various measures being taken to improve the availability of power include expediting commissioning of new generating capacity, implementation of

short gestation projects, improving the performance of existing power stations, reduction of Transmission and Distribution Losses, implementation of demand management and energy conservation measures and arranging transfer of energy from surplus to deficit areas

STATEMENT

Status of State Sector Schemes in Uttar Pradesh

<i>Sl. No.</i>	<i>Name of the Project</i>	<i>Capacity (MW)</i>	<i>Estimated cost Excluding IDC (incl. IDC) (Rs. cr.)</i>	<i>Date of receipt in CEA</i>	<i>Present Status</i>
1.	Beltara Road (T)	3 × 210 = 630	982.2 1015.4	12/88(I) 5 10(II)	The UPSEB intimated CEA in 7/90 that they are revising the project report to 3 × 250 MW capacity under Stage-I. Fuel linkage Environment clearance from Centre and State, Civil Aviation. Water availability from Centre. Associated transmission system are yet to be tied up.
2.	Jagdishpur GT Combined Cycle Plant (T)	4 × 35 (GT) + 2 × 35 (ST) = 210	235.0 261.5	5/89(I) 8/90(II)	Fuel linkage. Associated transmission system are yet to be tied up.
3.	Goriganga ST I&II (H)	3 × 20 + 3 × 40 = 180	479.0	10/90	Under appraisal Environment & Forest clearance is yet to be obtained.
4.	Basuli (H)	5 × .0856 = 4.28	16.6	10/90	Under appraisal Comments on Environment aspects sent to State. Their replies are awaited. Environment and Forest clearance is also to be obtained.

<i>Sl. No.</i>	<i>Name of the Project</i>	<i>Capacity (MW)</i>	<i>Estimated Cost Excl. IDC (incl. IDC) (Rs. cr.)</i>	<i>Date of receipt in CEA</i>	<i>Present Status</i>
5.	Tapovan Vishnugad (H)	3 × 120 = 360	242.0	7/86	Returned to State Govt. in 10/88 for inconsistency in hydrological studies and for modifications in civil/electrical design aspects. Scheme has also been rejected by Department of Environment and Forest.
6.	Katapathar (H)	2 × 9.5 = 19	19.0	1/82	Revised report awaited (Returned to State). Environment clearance is also to be obtained.
7.	Pala Maneri (H) (revised)	4 × 100 = 400	383.0	1/87	Rejected by the Ministry of Environment and Forest in May, 1988 (Returned to State in 12/88).
8.	Lakhwar Vyasi Multipurpose (H)	3 × 100 = 420	276.0 (Total)	11/79	Project could be considered by CEA after it is approved by Technical Advisory Committee of Ministry of Water Resources. The replies on irrigation aspects were found inadequate and report was returned also by Central Water Commission in 4/89.
9.	Kotlibhel Dam Multipurpose (H)	4 × 250 = 1000	1186.0	9/83	Returned to State in 6/86 for resubmission after detailed investigations.
10.	Bhira Mini (H)	3 × 1 = 3	10.0	6/86	Scheme has been returned to State in 6/88 as no reply was received from project authorities for last two years.
11.	Panchnad Multipurpose (H)	6 × 15 = 90	559.0	7/83	Scheme involves inter-State aspects with Madhya Pradesh/Rajasthan and an agreement is essential on submergence, rehabilitation and a number of other aspects.

<i>Sl. No</i>	<i>Name of the Project</i>	<i>Capacity (MW)</i>	<i>Estimated Cost Excl. IDC (incl. IDC) (Rs.cr.)</i>	<i>Date of receipt in CEA</i>	<i>Present Status</i>
12.	Paricha Exten. (T)	2 × 210 = 420	175.4 596.0	6/79(I) 4/89(II) (revised)	(i) Scheme was not pursued in CEA due to non availability of coal linkage before 1989-90 and also due to non-availability of funds during 6th Plan. Scheme was returned to State in 2/81 with the request to submit the same for benefits beyond 1989-90. (ii) In 2/87, the State intimated that the scheme is now proposed to be commissioned during 1994-95 and that the revised report would be sent to CEA in due course. UPSEB in April, 1989 submitted revised cost estimates but the revised project report incorporating various inputs required for techno-economic appraisal is awaited. UPSEB vide letter dated 27-9-89 intimated that the action has been initiated to obtain various clearances. UPSEB were requested by CEA in 6/90 to revise the project report for 2 250 MW as for all the future projects unit size of 250 MW is to be adopted instead of 210 MW due to techno-economic advantage. The revised project report is however, awaited.
13.	Tiuni Plasu (H)	3 × 16.67 = 50	96 0	5 89	Returned in 3/90 for resubmission after discussing the hydrological and planning aspects with Central Water Commission/CEA.
14.	Kosi GT (T)	2 × 120 = 240	85.8	8/84	Scheme has been rejected by the Department of Environment as the site was very close to the demarcated zone in Agra-Mathura region. State was informed in 4/86.

<i>Sl. No.</i>	<i>Name of the Project</i>	<i>Capacity (MW)</i>	<i>Estimated Cost Excl. IDC (incl. IDC) (Rs.cr.)</i>	<i>Date of receipt in CEA</i>	<i>Present Status</i>
15.	Anpara 'C' Distt. Mirzapur (T)	3 × 500 = 1500 2 × 500 = 1000	565.1 1547.8	4/80 4/90	Coal linkages was not confirmed upto 1989-90 due to heavy commitment from Singrauli Coalfields UPSEB were informed in Feb. 1989 to revive the scheme for consideration beyond 1989-90. UPSEB in April 1990 submitted the revised cost estimates of Rs.1547.80 crores for installation of 2 × 500 MW Units as against 3 × 500 MW units earlier proposed UPSEB has been requested on 10-5-90 to submit a revised project report for 2 × 500 MW incorporating various inputs required for technoeconomic appraisal by CEA which is awaited.
16.	Jawaharpur (T)	3 × 210 = 630	264.5	6/80	Coal linkages was not confirmed upto 1989-90 due to heavy commitment from Singrauli Coalfields. State was informed in 2/81 to revive these schemes for consideration beyond 1989-90. The State has not revived the scheme.
17.	Rosa (T)	3 × 210 = 630	261.0	4/80	Water availability was not tied up. In view of this and also due to resources constraint for ongoing projects in UP, the project was not pursued. State was informed in 3/83 that this could be considered for benefits at a latter date along with other options available.
18.	Dhauliganga (Inter-mediate Stage) (H)	4 × 50 = 200	415.0	8/90	Report returned to State in 12/90 for resubmission after completion of requisite investigations to establish the optimum scheme of development on detailed techno-economic considerations.

<i>Sl. No.</i>	<i>Name of the Project</i>	<i>Capacity (MW)</i>	<i>Estimated Cost Excl. IDC (incl. IDC) (Rs. cr.)</i>	<i>Date of receipt in CEA</i>	<i>Present Status</i>
19.	Narora (T)	3 × 210 = 630	360.1	3/82	Department of Atomic Energy had advised that a thermal station should not be located at Narora due to its proximity to the Atomic plant. State was informed in 6/82.
20.	Partabpur (T)	2 × 500 = 1000	898.3	1/84	Scheme was returned in 4/84 to UPRVUN asking them to carry out detailed investigations and tie up the basic inputs and revise the project report which is still awaited.
21.	Gas based Combined Cycle GT Plant at Dadri (T)	4 × 100 (GT) + 2 × 100 (ST) = 600	586.4	11/88	A proposal of 817 MW capacity under Central Sector to be executed by NTPC at Dadri has already been cleared by CEA. In view of this, it is felt that there is no necessity to set up another 600 MW GT plant in the State Sector in addition to NTPC's scheme.
22.	Dohrighat (T)	2 × 210 = 420	156.2	5/78	The setting up of this station involved conversion of meter gauge line between Indora Junction to Dohrighat into board gauge and there was no proposal by Railways for this conversion. Keeping in view the above position and also non-linkage of coal before 1989-90, the scheme was not pursued in CEA. UPSEB was advised in 2/81 to revive the scheme at a later date. UPSEB in 1/88 intimated that due to difficulty of rail line at Dohrighat an alternate site was located at Belthara Road (Ballia Distt). The project Report for Delthara Road TPS has been submitted by State in 12/88 which is under examination.

<i>Sl. No.</i>	<i>Name of the Project</i>	<i>Capacity (MW)</i>	<i>Estimated Cost Excl. IDC (incl. IDC) (Rs. cr.)</i>	<i>Date of receipt in CEA</i>	<i>Present Status</i>
23.	Kishau Multi-purpose (H)	4 × 150 = 600	460.0 678.0 (Power)	2/78(1) 2/88(11)	Involves inter-State aspects with H.P. due to submergence in H.P. and sharing of Yamuna waters is yet to be resolved. Cost estimates have been prepared by allocating the joint cost to irrigation and power in the ratio of 1:1. (Returned to State in 10/88).
24.	Vishnuprayag (H) (Revised)	4 × 120 = 480	345.0	10/87	Returned in 12/88 for re-submission after incorporating comments of hydrology and planning aspects regarding installed capacity.
25.	Bowala Nand Paryag (H)	3 × 44 = 132	179.0	1/89	Scheme report returned to State in 6/89 for resubmission after revision of hydrological data as per suggestion of Central Water Commission.

Air strip at Darjeeling

1375. SHRI INDER JIT: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any survey has been conducted for setting up of an air strip at Darjeeling;

(b) if so, the details thereof, and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) The National Airports Authority has carried out a preliminary inspection of the site at Darjeeling on 21-11-90.

(b) and (c) The preliminary study indicates that it may be feasible to construct an air strip of about 6500' × 150' at Tiger Hill, but because of topographical limitations, this

could only be a uni-directional runway. A rough estimate of the cost of the project is Rs. 20 to 25 crores excluding the cost of the land. The National Airports Authority has been asked to set up a task force to conduct a detailed survey and prepare a detailed project report. The construction of the airstrip will depend on the clearance of the project by the Ministry of Defence and the Ministry of Environment & Forests and adequate funds being made available to the National Airports Authority.

[*Translation*]

Street lights in Yamuna Vihar in Delhi

1376. SHRI SUKHENDRA SINGH: Will the Minister of ENERGY be pleased to state:

(a) whether the street lights in the Yamuna Vihar colony, Delhi are not in a working condition; and